

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2151

ANSWERED ON:09.03.2011

QUOTA FOR HAJ

Chanabasappa Shri Udasi Shivkumar;Kishor Shri Kamal ;Punia Shri P.L. ;Sayeed Muhammed Hamdulla A. B.

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) the details of the quota allotted for Haj Pilgrims during the last three years; State-wise and year-wise;
- (b) whether a large number of persons could not perform Haj due to limited Haj quota during the above period;
- (c) if so, the details in this regard alongwith the criteria laid down for providing quota to States for Haj pilgrimage; and
- (d) the steps taken to increase the quota?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a): The details of quota allotted during last three years; State-wise and year-wise along with total number of pilgrims proceeded for Haj are attached at ANNEXURE-I & IA, II & IIA AND III & IIIA.

(b) & (c): Yes. The details regarding total number of applications received and total number of pilgrims proceeded during last three years are as under:

Year	Total No. of applications received	Total No. of Pilgrims proceeded from Haj Committee of India
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Haj-2008	2,70,962	1,21,787
Haj-2009	3,57,368	1,20,127
Haj-2010	3,00,680	1,26,018

The quota allotted by the Ministry for Haj pilgrims proceeding on Haj Charter flights under the aegis of Haj Committee of India is distributed amongst the State/Union Territory Haj Committees in accordance with the Muslim population as per 2001 Census.

(d) The Saudi Government allots a quota of one seat for Haj per thousand Muslims in countries having Muslim population. Over and above this national quota, every year, Government of India requests the Saudi Government to allocate more quotas to accommodate the excess demand.